

[*Translation*]

MR. SPEAKER: You are also forcing your point of view. You are also not yielding. Neither you nor he is listening to me.

[*English*]

You are also doing the same thing.

*(Interruptions)*

DR. G.S. RAJHANS (Jhanjharpur): Sir, malaria and gastro-enteritis have again broken out in trans-Yamuna colonies...

[*Translation*]

MR. SPEAKER: You give in writing.

[*English*]

DR. G.S. RAJHANS: I have already given.

[*Translation*]

MR. SPEAKER: I shall look into it.

SHRI SHANKAR LAL (Pali): Thousands of labourers working in Maharaja Ummed Textile Mills in Pali, Rajasthan are on strike since 5th January.

MR. SPEAKER: You give in writing under Rule 377, I shall look into it.

12.03 hrs.

## PAPERS LAID ON THE TABLE

**Annual Report of and Review on National Agricultural Cooperative Marketing Federation of India, Ltd. New Delhi-1987-88**

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the the Review (Hindi and English versions) by the Government on the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1987-88. [Placed in Library. See No. LT- 7533/89]

**Review on and Annual Report etc. of National Mineral Development Corporation, Ltd, Hyderabad for 1987-88 and Hindustan Steel Works Construction Ltd., Calcutta for 1987-88 and statements for delay in laying the former two papers**

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government

on the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1987-88.

(ii) Annual report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in library see No. LT-7534/89]

(b) (i) Review by the Government on the working of the Hindustan Steel Works Construction Limited, Calcutta, for the year 1987-88.

(ii) Annual Report of the Hindustan Steel Works Construction Limited, Calcutta, for the year 1987-88 along with Audited Accounts and comments of the ? Comptroller and Auditor General thereon. [Placed in library. See No. LT-7535/89]

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in library. See No. LT- 7534 and 7535/89]

**Annual Report etc. of and Review on Technical Teachers, Training Institute, Calcutta for 1987-88 Khuda Baksh Oriental Public Library, Patna for 1987-88 and Statements re. delay in laying these papers etc.**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN

RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Calcutta, for the year 1987-88.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Technical Teachers' Training Institute, Calcutta, for the year 1987-88 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the Technical Teachers' Training Institute, Calcutta, for the year 1987-88.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7536/89]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1987-88.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the

[Sh. L.P. Shahi]

papers mentioned at (3) above. [Placed in Library See No. LT-7537/89]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Malaviya Regional Engineering College, Jaipur, for the year 1987-88 together with Audit Report thereon, [Placed in Library see No. LT-7538/89]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Durgapur, for the year 1987-88. [Placed in Library See No. LT-7539/89]
- (7) (i) A copy of the Annual Report (Hindi and English versions) by the Government on the working of the Regional Engineering College, Calicut, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Calicut, for the year 1987-88. [Placed in Library See No. LT - 7540/89]
- (8) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering

College, Slichar, for the year 1987-88 together with Audit Report thereon. [Placed in Library See No. LT-7541/89]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the Year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Calcutta, for the year 1987-88.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library See No. LT - 7542/89]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library for the year 1987-88 along with Audited Accounts, under sub-section (2) of section 22 of the Rampur Raza Library Act, 1975.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rampur Raza Library for the year 1987-88.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-7543/89]

**Annual Report of and Review on the Working of National Institute of Public Cooperation and Child Development, New Delhi for 1987-88 and statement *re* delay in laying these papers**

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1987-88.

(2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-7544/89]

**Statements *re* Review on and Annual Reports of Goa Meat Complex Ltd., Panjim for 1986-87 and 1987-88 and Statements showing reasons for delay in laying these papers and Review on and Annual Reports of Andhra Pradesh State Agro Industries Development Corporation Ltd., Hyderabad, for 1985-86 and statement *re* delay in laying these papers etc.**

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND

**COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table:—**

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(a) (i) A statement regarding Review by the Government on the working of the Goa Meat Complex Limited, Panjim, for the year 1986-87.

(ii) Annual Report of the Goa Meat Complex Limited, Panjim, for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7545/89]

(b) (i) A statement regarding review by the Government on the working of the Goa Meat Complex Limited, Panjim, for the year 1987-88.

(ii) Annual Report of the Goa Meat Complex Limited, Panjim, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7546/89]

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1)

[Sh. Shyam Lal Yadav]

above. [Placed in Library. See No. LT-7547/89]

- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 1985-86.

(ii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 1985-86 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7548/89]

(b) (i) Review by the Government on the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1981-82.

(ii) Annual Report of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1981-82 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in

Library. See No. LT-7548/89]

- (4) Two statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-7547 and 7548/89]

**Review on and Annual Report of Hindustan Shipyard Ltd. Visakhapatnam for 1987-88 and statement *re* delay in laying these papers. Annual Administration Report of and Review of Calcutta Port Trust for 1987-88 and statement *re* delay in laying these papers, etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan shipyard Limited, Visakhapatnam, for the year 1987-88.

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the

- papers mentioned at (1) above. [Placed in Library. See No. LT-7549/89]
- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Port Trust for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Port Trust for the year 1987-88.]
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See no. LT-7550/89]
- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Bombay Port Trust, Bombay, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bombay Port Trust, Bombay, for the year 1987-88.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-7551/89]
- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 1987-88.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-7552/89]
- (9) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trust Act, 1963:—
- (a) (i) Annual Accounts of the Bombay Port Trust, Bombay, for the year 1987-88 together with Audit Report thereon.
- (ii) Review by the Government on the Accounts of the Bombay Port Trust, Bombay, for the year 1987-88. [Placed in Library. See No. LT-7553/89]
- (b) (i) Annual Accounts of the Calcutta Port Trust for the year 1987-88 together with Audit Report thereon.
- (ii) Review by the Government on the Accounts of the Calcutta Port Trust, for the year 1987-88. [Placed in Library. See No. LT-7554/89]
- (c) (i) Annual Accounts of the Paradip Port Trust for the Year 1987-88 together with Audit Report thereon.
- (ii) Review by the Government on the Accounts of the Paradip

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Port Trust for the year 1987-88. [Placed in Library. See No. LT-7555/89]

- (10) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library See No. LT-7553 to 7555/89]
- (11) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Shipping Corporation of India Limited, for the year 1987-88 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT-7556/89]

12.04 hrs.

#### MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of Rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Central Industrial Security Force (Amendment) Bill, 1989, which has been passed by the Rajya Sabha at its sitting held on the 14th March, 1989."
- (ii) "In accordance with the provisions of Rule 111 of the Rules of

procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Beedi and Cigar Workers (Conditions of Employment) Amendment Bill, 1989, which has been passed by the Rajya Sabha at its sitting held on the 14th March, 1989."

#### BILLS, AS PASSED BY RAJYA SABHA

SECRETARY GENERAL: Sir, I lay on the Table the following Bills, as passed by Rajya Sabha:—

- (1) The Central Industrial Security Force (Amendment) Bill, 1989.
- (2) The Beedi and Cigar Workers (Conditions of Employment) Amendment Bill, 1989.

12.4 1/2 hrs.

#### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

#### Statement showing action taken by Government on recommendations contained in 34th Report

SHRI GANGA RAM (Firozabad): I beg to lay on the Table a Statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Thirty-fourth Report (Eighth Lok Sabha) on Working of Integrated Tribal Development projects in the State of Himachal Pradesh.